

alongwith other suggestions to the Sarkar Committee because I do believe that the procedure for appointment has got to be such that nobody can have any complaint and I myself think that the procedure of appointments needs some change. This matter is now in the court of the Sarkar Committee.

His last question has already been answered.

MR. SPEAKER: Now we adjourn for Lunch.

SHRI HEM BARUA: Sir, may I enquire about Shri Khadilkar, who was the Deputy-Speaker? We are worried about him. There are disturbing reports about him. As soon as you were ushered in this Chair, he went out of the House. He did not even have the courtesy to be present in the House to join in the offerings of thanks that we made you. Since then he has evaporated from the House like anything. May I know from you whether he has actually resigned or he proposes to resign or whether he is ill or whether he does not propose to come to the House?

MR. SPEAKER: Shri Khadilkar, as you know, informed the House—a letter was read out from him—that he was not keeping fit. He has gone for rest. He is coming back very soon.

SHRI S. M. BANERJEE (Kanpur): His brother was very seriously ill.

SHRI RANDHIR SINGH (Rohtak): But we miss him very much.

SHRI H. N. MUKERJEE (Calcutta North-East): How can such observations be made about the Deputy-Speaker? Does this become a part of the proceedings of this House?

SHRI HEM BARUA: The Deputy-Speaker, Shri Khadilkar, hits me and I hit him too. It is personal relationship. I want to show that here is a man who is not discharging his duty

and is getting his salary.... (Interruption).

MR. SPEAKER: We adjourn for Lunch to re-assemble at Fifteen past Two of the Clock.

13.20 hrs.

The Lok Sabha adjourned for Lunch till a Quarter past Two of the Clock.

The Lok Sabha re-assembled after Lunch at eighteen minutes past Fourteen of the Clock.

[SHRI M. B. RANA in the Chair]

RE. DEVELOPMENTS IN CZECHOSLOVAKIA

श्री कंवर लाल गुप्त (दिल्ली सदर) : सभापति महोदय, मेरा एक सबमिशन है। चेकोस्लोवाकिया की आजादी पर जो आघात रूस ने किया था, आज उसको एक साल हो रहा है। अभी-अभी खबर आई है कि चेकोस्लोवाकिया में रूसी फौजें फिर घुस आई हैं...

SHRI VASUDEVAN NAIR (Peer-made): What is the item on the agenda? What are we discussing now?

श्री कंवर लाल गुप्त: वे लोग आजादी के लिए लड़ रहे हैं। वहाँ पुलिस दबाव डाल रही है, उनका गला घोटा जा रहा है, प्रेस का गला घोटा जा रहा है। हम डेमोक्रेटिक कन्ट्री हैं, हमने अपने देश की आजादी के लिये और दूसरे देशों की आजादी के लिये लड़ाई लड़ी है, हम रूस की इस कार्यवाही को हेट करते हैं। जो डेमोक्रेटिक कन्ट्रीज हैं, जिनका डेमोक्रेसी में थोड़ा भी विश्वास है, उनको चेकोस्लोवाकिया को हेल करना चाहिये और रूस को, जो दुनिया में डिक्टेटरशिप पैदा करना चाहता है, दुनिया के लोगों का गला दबाना चाहता है, उनकी आजादी पर कुठाराघात करना चाहता है, मैं प्रार्थना करना चाहता हूँ कि हम सब लोग मिलकर एक बार फिर डेमोक्रेसी के लिये क्लैप करें।

(श्री कंवर लाल गुप्ता)

Let us clap for democracy.

SHRI UMANATH (Pudukkottai): We do not approve of the proposal of Mr. Kanwar Lal Gupta. We believe in democracy but not in your capitalistic and big business democracy.

SHRI M. L. SONDHI (New Delhi): Let us not make Czechoslovakia a casualty of our mutual dispute.... (Interruption).

SHRI UMANATH: Intervention of the Russian forces was in defence of socialist gains in Czechoslovakia....

SHRI M. L. SONDHI: There is a serious situation in Prague. All Indians have stood for human liberty....

SHRI UMANATH: We stand for human liberty.... (Interruptions.)

MR. CHAIRMAN: Order, order.

SHRI M. L. SONDHI: The name of Dubcek is a name which India must respect and it was at the time of Dubcek that the voice of India was heard.... (Interruptions).

MR. CHAIRMAN: Now, nothing will go on record.

SHRI M. L. SONDHI: **

SHRI UMANATH: **

MR. CHAIRMAN: Senior Members of the House should not be talking to each other in this manner. The hon. Member Shri M. L. Sondhi must sit down now. Otherwise, I shall have to name him.

SHRI M. L. SONDHI: I am only asking you to associate yourself with this feeling . . .

MR. CHAIRMAN: I cannot allow that. There has been a notice tabled by Shri Surendranath Dwivedy and the matter is under consideration, and it can be taken up at the right time. Now, let us go ahead with the business before us.

श्री मोठालाल मोना (सवाई माधोपुर) :

सभापति जी, मेरा विषय दूसरा है। सारे

देश में इस समय भयंकर बाढ़ आई हुई है राजस्थान पूरी तरह से बाढ़ से घिरा हुआ है, वहाँ बहुत से घर बरबाद हो चुके हैं। मैं प्रार्थना करना चाहता हूँ कि मंत्री महोदय इसके बारे में वक्तव्य दें तथा उस पर यहाँ चर्चा हो।

MR. CHAIRMAN: Hon. Members should not start talking like this on any subject that is not before the House. That is not correct at all. They can give due notice of what they want to say and then say what they like.

14.22 hrs.

PAPERS LAID ON THE TABLE

Notifications under Essential Commodities Act

THE DEPUTY MINISTER IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND CO-OPERATION (SHRI D. ERING): On behalf of Shri Annasahib Shinde, I beg to lay on the Table a copy each of the following Notifications under sub-section (6) of section 3 of the Essential Commodities Act, 1955:—

- (i) G.S.R. 1835 published in Gazette of India dated the 29th July, 1969.
- (ii) G.S.R. 1839 published in Gazette of India dated the 1st August, 1969 making certain amendment to Notification No. G.S.R. 1835 dated the 29th July, 1969.
- (iii) G.S.R. 1840 published in Gazette of India dated the 1st August, 1969 making certain amendment to Notification No. G.S.R. 1835 dated the 29th July, 1969.
- (iv) The Sugar (Control) Amendment Order, 1969, published in Notification No. G.S.R. 1916 in Gazette of India dated the 6th August, 1969.

[Placed in Library. See No. LT-1745/69.]